

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

I.A. No. 195959 OF 2022

(An application for early hearing)

IN

CRIMINAL APPEAL NO. 725 OF 2019

AJAY P. MATHEW

... Petitioner(s)

VERSUS

THE STATE OF TELANGANA & ANR.

... Respondent(s)

OFFICE REPORT

The appeal above mentioned was listed before the Hon'ble Court on 17.12.2020, when the following order was passed:-

" In view of letter circulated by learned counsel for respondent No.2, list the matter after two weeks."

It is submitted that Counsel for the appellant has on 12.12.2022 e-filed an application for early hearing, the same has been registered as I.A. No. 195959 of 2022, copy of the same is placed with the Crl. Appeal paper books for kind perusal of the Hon'ble Court.

It is further submitted that service of Notice of Lodgment of Petition of Appeal is complete as Mr. S.Udaya Kumar Sagar, Advocate is representing Respondent No.1 and Mr. Ajay Vikram Singh, Advocate is representing Respondent No.2.

It is further submitted that photocopy of the original record of High Court and original record of the Trial Court have been received.

It is further submitted that counsel for the parties have not filed additional documents, so far.

The application for early hearing in the appeal above mentioned is listed

before the Hon'ble Court with this office report.

DATED this the 21st December, 2022.

ASSISTANT REGISTRAR

COPY TO:

Mr. Sriram P, Advocate

Mr. Ajay Vikram Singh, Advocate

Mr. S. Udaya Kumar Sagar, Advocate

ASSISTANT REGISTRAR